

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.06.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing IA 145/2020 IA 185/2020 - CIRP	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal	GCL Pvt Ltd	S. Shivaswamy, RP

ADVOCATE FOR PETITIONER/s:

H. S. Rukkoji Rao

Vishnu Vinayak

R. Shivaswamy, RP

ADVOCATE FOR RESPONDENT/s:

ORDER

1. Heard Shri H. S. Rukkoji Rao, learned Counsel for the Applicant in I.A.No.185/2020 and Shri Vishnu Vinayak, learned Counsel for the Resolution Professional along with Shri. R Shivaswamy, RP.
2. Post the case for Orders on **15.06.2020** in I.A.Nos.145/2020 and 185/2020 in C.P.(IB)No.101/BB/2018.

[Signature]
MEMBER (T)

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MEMBER (J)

Shruthi
Verified
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Court Officer